

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

223. C.P. (IB)/298(MB)2024

IN THE MATTER OF

Central Bank of India

VS

Varsha M. Patel (Personal Guarantor
of Rialto Exim Pvt Ltd)

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 19.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:
For the Respondent:

ORDER

Adjourned to **23.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham